

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/1178/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 18th February, 2021.

Sub: **Casual leave.**

Ref:- Email dated the 17th February, 2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 01.02.2021 and 02.02.2021 along with head quarter leave permission till the morning of 03.02.2021, has been granted. Further, you have been asked to apply for leave in time in future.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/1179/A, dated 18.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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